

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/141/2016
NAME OF THE PETITIONER(S) : T.P. Saravanel & 3 others
NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others
UNDER SECTION : 397/398, 402, 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for the 3 rd Respondent	Rajasekhar.
2.	G. Naresh Kumar Rep for K. Kathiresan	Counsel for R 2	G. Naresh Kumar
3.	M/s. ASHOK VISHWANATHAN	Counsel for Petitioner	Mr. S. Sankar

ORDER

Shri Kumaresan, proxy representing counsel for petitioner present and prayed time for submitting final arguments as the counsel is unwell and undergoing treatment at Kerala. Shri G Naresh Kumar, representing counsel for R2 and Shri Rajasekhar V K, counsel for R3 are present. Time extended at request of counsel for petitioner. Put up on **05.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)